

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Tuesday the 06th day of June 2023 at 10.30 a.m
(PHYSICAL MODE)

In the Court of Hon'ble M. Venugopal, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 150/2023 For Exemption IA No. 495/2023 For Stay IA No. 494/2023	Damodaran R Vs P Manickam and Co & Anr.	Mr. Avinash Krishnan Ravi	
2	Comp App (AT) (CH) (Ins) No. 151/2023 For Stay IA No. 501/2023	Dreamz Infra India Limited Vs Dreamz Sneh Project Allottees Welfare Association & Anr.	M/s King Stubb & Kasiva	Mr. BS Theerthesh For Caveator
3	Comp App (AT) (CH) (Ins) No. 152/2023 For Stay IA No. 502/2023	Mr. V Nagarajan Vs M/s. ICICI Bank Limited	Mr. R Subramanian	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No. 161/2022 To Adv. Hg. IA No. 498/2022 & 940/2022 For Additional Docs. IA No. 544/2022	Sterling and Wilson Private Limited Vs Embassy Energy Private Limited	Mr. Anirudh Krishnan	Mr. A Murali

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) No. 14/2022 For Injunction IA No. 30/2022	V Nagarajan Vs ICICI Bank Ltd	Mr. R Subramanian	M/s Shivakumar & Suresh

6	Comp App (AT) (CH) (Ins) No.119/2022 For Stay IA No. 284/2022	S. Kiran Vs M/s Dynamic Engineers Ltd. & Anr	Ms. K. Jayasudha	Ms. Ananda Gomathy-R2
7	Comp App (AT) No. 131/2022 For Exemption IA No. 1129/2022 To Implead IA No.1130/2022 For Urgent Hearing IA No. 271/2023	R.V. Tyagarajan Vs Ramakrishnan Sadasivan Liquidator of Thiru Arooran Sugars Ltd	Mr. R Parthasarathy	Reply filed Rejoinder filed
8	Comp App (AT) (CH) (Ins) No.153/2022 For Stay IA No.358/2022 To Dispense IA No.359/2022	Telangana State Trade Promotion Corporation Ltd Vs AP Gems & Jewellery Park Private Limited and 2 Ors	Mr. Abhishek Jenasenan	Mr. T Sai Krishnan-R2 Mr. P Soma Sekar Reddy- R3
9	Comp. App (AT) (CH) (Ins) No. 173/2022 For Stay IA No. 397/2022	Mohd. Arif Imtiyaz Vs Shri Uday Gopichand Sanghi & 2 Ors	Mr. Raja Shekar Rao Salvaji	M/s Surana & Surana- R2
10	Comp App (AT) (CH) (Ins) No.192/2022 For Stay IA No. 439/2022 For Exemption IA No. 440/2022 Additional docs IA No. 971/2022	Kalyan Muppaneni Vs K Computers & Anr WITH	Mr.Pawan Jhabakh	Mr.Y Suryanarayana- R1
11	Comp App (AT) (CH) (Ins) No.193/2022 For Condone Delay IA No. 441/2022 For Stay IA No. 442/2022	Kalyan Muppaneni Vs. K Computers & Anr	Mr.Pawan Jhabakh	Mr.Y Suryanarayana R1
12	Comp App (AT) (CH) (Ins) No. 37/2023 For Stay IA No. 168/2023	Consortium of Prudent Arc Ltd. Vs Ravi Sankar Devarkonda & 2 Ors	Ms. Deepika Murali	Mr. Vinod Kumar-R1 Mr. Edward James- R2 Mr. Adithya Reddy-R3
13	Comp App (AT) (CH) (Ins) No. 123/2023 For Exemption	Omkaram Venkata Ramana Vs Bank of India & Anr.	Mr. Arjun Suresh	Mr. Hayat

	IA No. 419 & 421/2023 For Stay IA No. 420/2023			
14	Comp App (AT) (CH) (Ins) No. 137/2023 For Stay IA No. 460/2023	Mr. Shyam Rathod Vs Mr. Gopalsamy Ganesh Babu (RP, Milan Textile Enterprises Private Limited)	Ms. Deepika Murali	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15	TA (AT) No. 76/2021 (CA (AT) No. 122/2018) For Directions IA No. 345/2023 Additional docs. IA No.338/2023	S.K. Bigstar Foods Limited & 8 Ors Vs TM Food Processing Ltd & 25 Ors WITH	Mr. G Ramakrishna Prasad	Mr. Roshan Atiq- R1-R9
16	TA (AT) 77/2021 (CA (AT) No. 163/2018) Additional docs IA No. 346/2023	K. Trinadha Reddy & 12 Ors. Vs TM Food Processing Ltd. & 21 Ors WITH	M/s R Antony Roche Kamal	Mr. Roshan Atiq R1-R9
17	TA (AT) No. 78/2021 (CA (AT) No.210/2018) Additional docs. IA No. 347/2023	Rayudu Nagabhushan & 17 Ors Vs SK Bigstar Foods Limited & 22 Ors WITH	Mr. John Mathew	Mr. Roshan Atiq R2-R10
18	TA (AT)No. 80/2021 (CA (AT) No. 211/2018) For Additional docs. IA No. 364/2023	Kaja Gajendra Rao & 18 Ors Vs SK Bigstar Food Limited & 22 Ors	Mr. Deepak Kumar	Mr. Roshan Atiq R2-R10
19	TA (AT) No. 85/2021 (CA (AT) No. 173/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors WITH	Mr. A.M. Ilango	Mr. Rohan Thawani-R2

20	TA (AT) No. 86/2021 (CA (AT) No. 174/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors	Mr. A.M. Ilango	Mr. Rohan Thawani-R2
21	TA No. 168/2021 (Comp App (AT) (Ins) No. 145/2020)	Vision Millennium Exports Private Limited Vs Edelweiss Rural & Corporate Services Limited	Mr. Pranay Sohini	Mr. Krishna Dev J
22	TA No. 52/2022 (CA (AT) No. 343/2019	Medi Projects Pvt. Ltd. Vs Cauvery Medical Centre Limited & 14 Ors	Mr. Ravi Raghunath	Mr. Goutham Shivshankar- R2 & R5
23	Contempt App No. 1/2022 In Comp App (AT) (CH) (Ins) No. 207/2021 For Urgent Hearing IA No. 110/2022 For Stay IA No. 120/2022	C. Raja John Vs R. Raghavendran RP	Mr. R Kannan	Mr. B Dhanaraj
24	Comp App (AT) (CH) (Ins) No. 128/2021 To Implead IA No. 302/2021 For Urgent Hearing IA No. 221/2023	V Nagarajan Resolution Professional Vs Asset Reconstruction Company (India) Ltd. & Anr WITH	Mr. R. Subramanian	Ms. Abitha Banu- R1 Mr. R. SugumaranR2
25	Comp App (AT) (CH) (Ins) No. 129/2021 For Stay IA No 230/2021 To Implead IA No. 301/2021 & 427/2021 For Urgent Hearing IA No. 222/2023	V Nagarajan Resolution Professional Vs Asset Reconstruction Company (India) Ltd. & Anr WITH	Mr. R. Subramanian	Ms. Abitha Banu- R1 Mr. R. SugumaranR2
26	Comp App (AT) (CH) (Ins) No. 130/2021 Additional docs.	V Nagarajan Resolution Professional Vs Asset	Mr. R. Subramanian	Ms.Abitha Banu- R1

	IA No. 429/2021 For Urgent Hearing IA No. 223/2023	Reconstruction Company (India) Ltd & Anr WITH		Mr. R. SugumaranR2
27	Comp App (AT) (CH) (Ins) No.131/2021 To Implead IA No. 299/2021 For Additonal docs. IA No.300 & 326/2021 For Direction IA No. 428/2021 Leave to file IA No. 505/2022 Urgent Hearing IA No. 997/2022, 70/2023 & 220/2023	Asset Reconstruction Company (India) Ltd Vs V Nagarajan Resolution Professional & Anr.	Mr. Srinath Sridevan	Ms. Abitha Banu- R1 Mr. R. SugumaranR2
28	Comp App (AT) (CH) (Ins) No.204/2021 For Directions IA No. 410/2021 To adv. Hg. IA No. 312/2023	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd. WITH	Mr. T Ravichandran	Mr. Thriyambak J Kannan
29	Comp App (AT) (CH) (Ins) No.216/2021 For Directions IA No. 435/2021	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd	Mr. Anand Sashidharan	Mr. Thriyambak J Kannan
30	TA (AT) No. 181/ 2021 (CA (AT) No. 191/2019)	D. Aravindakshan Vs Agastya Bio Pharm India Ltd. & 5 Ors	Prof. D Arvindakshan	Mr. K Mahadevan-R1- R6
31	Comp. App (AT) (CH) (Ins) No. 297/2021	PPG Asian Paint Pvt Ltd Vs DSC Motor Pvt Ltd	Mr.S. Kaushik Ramaswamy	
32	Comp App (AT) (CH) (Ins) No. 311/2021	Rheem Matrix Pvt Ltd Vs S12 Microsystems Pvt Ltd	Mr. Ashutosh Kumar Mishra	Mr. BS Theerthesh
33	Comp App (AT) (CH) No. 22/2022 For Exemption	Ravindranath GE Medical Associates Pvt Vs	Mr. Arun Karthik Mohan	Mr.TK Bhaskar- R1

	IA No. 231/2022 For Stay IA No. 232/2022	Dr. Ravindranath Kancherla and 13 Ors		
		WITH		
34	Comp App (AT) (CH) No. 23/2022 For Stay IA No.233/2022 For Exemption IA No. 234/2022	Gleneagles Development Pvt Ltd Vs Dr. Ravindranath Kancherla & 13 Ors	Mr. Arun Karthik Mohan	Mr.TK Bhaskar- R1

Copy to:

By the order of Hon'ble Member (J)
(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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